## **Declaration of Assets and Liabilities**

Year....2023-24......

I,.....Raj Kumari...... son/daughter/wife of ...Sri Munna Prasad Chouhan aged......30...... years, belonging to Stenographer & Private Secretary services and presently working as Personal Assistant, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Etc. Name
(i)	Cash	2500		-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S.B.I Saving A/C Rs 35,000/- PPF- Rs. 81,655/- C.B.I A/c-Rs. 5,000/- RD- 60,000/-				
(iii)	Bonds, Debentures and Shares in companies	-			-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	SBI Life Insurance 3,50,000/- LIC- 14,264/- NSC -90,000/- NSC -60,000/-		_		
(v)	Motor Vehicles (details of make, etc.)	Activa DLX BSvi BRO1EX-8767			-	-
(vi)	Jewellery (give details of weight and value)	80 gm Gold 205 gm Silver	en e segundersperje e een	-		
(vii)	Other assets, such as values of claims / interests			<del>-</del>		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the Roj kyman

employee.

## **Details of Immovable assets** B.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant- Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			7.00	ores ore	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)		· ·			-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	1,211,000 pt	
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments dealing with government accommodation</li></ul>		
e di National	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	el de la companya de	
			12 km 100.20

(b)	(i) Income Tax including	A-Y 2023-24	TO LICELING CO.
surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]  (iii) Sales Tax [Only in case of proprietary business]	surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number	Income Tax Rs.50,896/- PAN No.CGWPK5388P	elean onto-trace out of the control
	(ii) Wealth Tax [Also indicate the assessment year upto which		ovear usto well all a second
		5.16	
	(iv) Property Tax		

## C. Personal Detail

GPF/CPF/PRAN No.	:-	11011429407
Gender	:-	F (M/F)
Date of Birth	:-	1 6 0 2 1 9 9 3 (DD/MM/YYYY)
Class/Group	:-	B A/B/C
Cadre	:-	Stenographer & Private Secretary services
		B.S.S Bihar Secretariat Service etc.)
Home District	<b>:</b> -	Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Raj Cuman
Name of Employee:Raj Kumari
Designation:Personal Assistant
DepartmentBihar Vidhan Sabha, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.